

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU, H.P. – 175 101

No.D&SJ/KLU/E/L.Hol./(57)/2002-

Dated Kullu, the 16th November, 2021

"OFFICE ORDER"

In pursuance of Notification No.HHC/Admn.6(20)/ 77-XX- 26833-59, dated 10.11.2021, of the Registry of Hon'ble High Court of Himachal Pradesh, Shimla, the following days are hereby declared as "Local Holidays", during the calendar year, 2022, in respect of the Judicial Courts of this Civil and Sessions Division :-

<u>For the Judicial Courts stationed at District Headquarters, Kullu</u>		
14.01.2022	Friday	Lohri (Makkar Sakranti)
17.09.2022	Saturday	Shairi (Shaja)
<u>For the Judicial Court stationed at Manali</u>		
14.01.2022	Friday	Lohri (Makkar Sakranti)
17.09.2022	Saturday	Shairi (Shaja)
<u>For the Judicial Court stationed at Banjar</u>		
14.01.2022	Friday	Lohri (Makkar Sakranti)
16.04.2022	Saturday	Baisakhi fair

Parender Singh
District and Sessions Judge

Kullu, H.P.

Dated:- 16.11.2021

Endst. No.D&SJ/KLU/E/L.Hol./(57)/2002-

Copy forwarded for information to:-

1. The Registrar General/Registrar(Vigilance), Hon'ble High Court of H.P. Shimla.
2. All the District and Sessions Judges in Himachal Pradesh.
3. The Director, Himachal Pradesh Judicial Academy, 16-Mile, Shimla, H.P.
4. The Member Secretary, HP State Legal Services Authority, Kasumpti, Shimla.
5. The Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla/Kangra at Dharamshala.
6. The President, District Consumer Disputes Redressal Commission, Shimla/ Mandi/ Kangra at Dharamshala/ Una.
7. The Deputy Commissioners, Kullu/ Lahaul-Spiti at Keylong.
8. The Superintendents of Police, Kullu/Lahaul-Spiti at Keylong/DSP., SV&ACB, Kullu.
9. All the Judicial Officers of this Division.
10. The Mobile Traffic Magistrate, Mandi and Kullu Districts at Mandi, H.P.
11. The District Attorney, Kullu/ ADA, Manali/ Banjar.
12. The Presidents, Bar Associations, Kullu/ Manali/ Banjar/ Keylong.
13. The Reader Grade-I/ Ahlmads, of this office.
14. The Assistant Programmer/ System Officer, of this office, with direction to upload the same on the website of this Division, for information of all concerned.
15. Notice Board of this Court.
16. Guard file.

Parender Singh
District and Sessions Judge

Kullu, H.P.